

compulsory arbitration is provided in the Scheme, provision exists for referring the matter to a Board of Arbitration to be appointed by the Ministry of Education. In other cases, the Board of Governors is to take action according to its own judgement.

(c) According to the Constitution of the Council, not more than 7 members on the staff side are to be nominated by the Recognised Associations as per the following distribution :

- i) Teachers Association...4
- ii) Non-teaching Staff Association ...2
- iii) Headquarters Staff Association ...1

Priority to Roads in Seventh Plan

558. SHRI P. KOLANDAIVELU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that roads are very important for a nation for development in all its spheres ;

(b) if so, whether top priority is given to roads in the Sevens Plan ; and

(c) if so, the total allocation for roads during the Seventh Plan;

(d) if not, the reasons for not giving the top priority to roads ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) The importance of roads as a part of the total transportation system in the country is well recognised.

(c) and (d) The sector-wise allocations will be finalised after the draft 7th Plan has been approved by the National Development Council.

Irrigation Projects to have Drinking Water Supply Component

559. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have decided that all irrigation projects should have a drinking water supply component for the benefit of rural population ; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No such decision has been taken by the Government.

(b) Does not arise.

Koraput-Rayagada Rail Line

560. SHRI YASHWANTRAO GADAKH PATIL :

SHRI K. PRADHANI :

PROF. RAMKRISHNA MORE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that construction of 165 kilometre long rail line between Koraput and Rayagada has been delayed ;

(b) if so, the reasons therefor ; and

(c) when it is likely to be completed .

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Yes, Sir. The work is being progressed according to availability of funds, which are inadequate.

(c) The completion of the line will depend upon availability of resources in the coming years.

Cripples Population

561. SHRI YASHWANTRAO GADAKH PATIL :

PROF. RAMKRISHNA MORE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that India tops in cripples' population in the World;

(b) if so, details thereof; and

(c) what steps are being taken to prevent people becoming cripple ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :

(a) and (b) No statistics are available to indicate that population of the crippled in India is the highest in the world. According to the World Health Organisation (WHO), 10% of the population in any country in South East Asia suffers from one type of disability or other.

(c) Government is running several national programmes which, inter alia, aim at preventing disabilities caused by poliomyelitis, birth-problems, blindness, leprosy etc. Rehabilitation services are also provided through several institutions.

Teesta Barrage Canal Project

562. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total plan outlay for Teesta Barrage Canal Project in West Bengal during Sixth Plan period and how that has been spent;

(b) the target date for the completion of the work and the latest progress;

(c) whether any such proposal for inclusion in the Seventh Plan came from West Bengal Government to his Ministry; and

(d) - if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Against the Plan outlay of Rs. 104.10 crores for the Teesta Barrage Project, the expenditure incurred during the VI Plan period is Rs. 124.96 crores,

(b) The State Government has indicated a target of 1990 for the completion of the first sub-stage of Stage I of the Teesta Barrage Project. An expenditure of Rs. 178.44 crores has been incurred upto end of VI Plan against the latest estimated cost of Rs. 400 crores for this sub-stage of the Project.

(c) and (d) The Working Group of the planning Commission has recommended that the entire spill-over amount of Rs. 221.56 crores be provided for in the VII Plan period. The details of the State's VII Plan are yet to be finalised by the State.

Procurement of Wagons

563. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of wagons necessary for the Railways at present;

(b) the proposal of his Ministry to procure the wagons during the Seventh Plan;

(c) whether it is a fact that the transportation of articles/cargo has been affected due to shortage of wagons in the railways ;

(d) the details thereof; and

(e) the proposals of his Ministry to meet this problem ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a), (c) to (e) The target for revenue earning freight traffic to be carried by the Railways during 1985-86 has been fixed at 250 million tonnes. Despite the shortage of wagons, etc., Due to financial constraints, the Railways are trying to achieve the target.

(b) The Seventh Plan proposals have yet not been finalised.

Freight Concession to Public Sector Undertakings

564. SHRI INDARJIT GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he had made a suggestion in Calcutta sometime in the month of June this year that the Public Sector Undertakings using railways for the movement of goods and raw materials can buy their own wagons and the railways will give freight concessions; and

(b) if so, the details of the proposed scheme and response of the Public Sector Undertakings thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Minister of State for Railways had indicated that if the Public Sector units could